

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 988/2015

The 7th day of August, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

1. Avadhesh Sah, A/c No.8334477 (AAO),
S/o Late Shri Mangal Sah,
Aged about 44 years,
R/o B-162, DDA PKT-II, Sec-7,
Dwarka, New Delhi.
2. Esther Hmar, A/c No. 8335433 (AAO),
D/o Shri H.C. Lalnilena,
Aged about 39 years,
R/o 2/37, Nehru Nagar,
New Delhi-65.
3. Suman Kumar Jha, A/c No. 8333670 (AAO),
S/o Late Shri P.N. Jha,
Aged about 37 years,
R/o S4, Plot No.95, SK-II,
Indirapuram, Gaziabad.
4. Radhika Nair, A/c No. 8329730 (AAO),
D/o Shri V.K. Ravindran,
W/o Shri Satya Narain Nair,
Aged about 36 years,
R/o AB-830, Sarojini Nagar,
New Delhi-23.
5. Vijay Bhatnagar, A/c No. 8326117 (AAO),
S/o Shri K.S. Bhatnagar,
Aged about 38 years,
R/o Plot No.2618, Sec-23,
Gurgaon.
6. Devender Kumar, A/c No.8332228 (AAO),
S/o Late Shri Hari Chand,
Aged about 40 years,
R/o 842, Krishna Gali No.10,
Mauzpur, Delhi-53.

7. Abhay Mathur, A/c No.8330185 (AAO),
S/o Late Shri Ashok Narian Mathur,
Aged about 40 years,
R/o F-145/3, Rd. No.3,
Andrewsganj, New Delhi-49.
8. Prabhat Kumar, A/c No. 8335898 (AAO),
S/o Shri K.N.P. Verma,
Aged about 39 years,
R/o E-56, St-13, Rajapuri,
Uttam Nagar, New Delhi-59.
9. Satish Kumar, A/c No. 8333629 (AAO),
S/o Shri Ram Kishan,
Aged about 42 years,
R/o 188-B, Panchwati,
Palam, New Delhi.
10. M. Thilagavathy, A/c No.8327163 (AAO),
D/o Late Shri P. Muniswamy,
Aged about 46 years,
R/o 864, Sector-9, R.K. Puram,
New Delhi.
11. Sandeep Singhal, A/c No. 8332209 (AAO),
S/o Late Shri Om Prakash Gupta,
Aged about 42 years,
R/o 32D, DDA LIG Flats,
Jhilmil, Satyam Enclave,
New Delhi-95.
12. Suresh Singh, A/c No.8333616 (AAO),
S/o Shri Parath Singh,
Aged about 41 years,
R/o 245, IIInd Floor, Pkt-8, Sec-24,
Rohini, New Delhi.
13. Vikram Singh Dasila, A/c No.8330929 (AAO),
S/o Shri Puran Singh Dasila,
Aged about 39 years,
R/o C-16-17/T7, Shalimar Garden,
Ext-II, Shahibabad, Gaziabad.

14. Vivek Kumar, A/c No. 8330199 (AAO),
S/o Shri Ratan Singh,
Aged about 38 years,
R/o 624, M-Block, JJ Colony,
Sakurpur, Delhi-34.
15. Rakesh Kumar, A/c No. 8333650 (AAO),
S/o Shri Virendra Prasad,
Aged about 41 years,
R/o RZ-6C/232, J-Block,
Near Neeru Cable, West Sagarpur,
New Delhi-46.
16. Niranjan Kumar Nirala, A/c No. 8334291 (AAO),
S/o Late Shri Shiv Kumar Sah,
Aged about 44 years,
R/o K-127, Civil Zone,
Subroto Park, New Delhi.
17. Dharmendra Kaushik, A/c No. 8327817 (AAO),
S/o Shri T.C. Kaushik,
Aged about 44 years,
R/o 2-G, CPWD Colony,
Vasant Vihar, New Delhi.
18. Ranjay Kumar, A/c No. 8321414 (AAO),
S/o Shri Nageshwar Prasad,
Aged about 43 years,
R/o B-157, DAD Colony,
Panchwati, Palam, New Delhi.
19. Manish Pandey, A/c No. 8331382 (AAO),
S/o Shri R.S. Pandey,
Aged about 44 years,
R/o C-194, Minto Road,
New Delhi.
20. Pallav Jain, A/c No. 8331470 (AAO),
S/o Shri Subhash Chand Jain,
Aged about 41 years,
R/o 106, H-Block, Shastri Nagar,
Meerut.
21. Kaushal Dhiman, A/c No. 8335088 (AAO),
S/o Shri Shivnath Prasad Dhiman,

Aged about 44 years,
R/o Type-III/DS/13/95, Ordnance Factory,
Muradnagar under PCA (Factories), Kolkata.

22. Pawan Kumar, A/c No.8333614 (AAO),
S/o Shri Muwashi Ram,
Aged about 41 years,
R/o 1211, Sector 35B, Chandigarh.
23. Anjali Grover, A/c No. 8324600 (AAO),
D/o Shri A.C. Sethi,
W/o Shri Dhiraj Kumar Grover,
Aged about 38 years,
R/o 106A, Defence Enclave,
Kankerkhera, Meerut.
24. Ravindra Singh, A/c No. 8334615 (AAO),
S/o Shri P.S. Sain,
Aged about 38 years,
R/o C-6/7, Lekhanagar,
Meerut Cantt.
25. Vishal Jaiswal, A/c No. 8333054 (AAO),
S/o Shri B.N. Jaiswal,
Aged about 43 years,
R/o C-2/5, Lekhanagar, Meerut Cantt.
26. Deepak Kumar Gautam, A/c No. 8331487 (AAO),
S/o Shri Hans Raj Sharma,
Aged about 42 years,
R/o 35-1, Street 4, Sarvodaya Colony,
Meerut.
27. Umesh Bisht, A/c No. 8331478 (AAO),
S/o Shri Nandan Singh Bisht,
Aged about 40 years,
R/o C-3/8, Lekhanagar,
Meerut Cantt.
28. Kishor Kumar, A/c No. 8330042 (AAO),
S/o Shri Pratap Singh,
Aged about 39 years,
R/o 417, Pragati Nagar,
Naglabattu, Meerut.

29. Rajesh Kumar Yadav, A/c No. 8331523 (AAO),
S/o Shri Gajendra Singh Yadav,
Aged about 41 years,
R/o C-2/4, Lekhanagar,
Meerut Cantt.
30. Bhola Prasad, A/c No. 8335032 (AAO),
S/o Shri Mohan Prasad,
Aged about 42 years,
R/o C-2/4, Lekhanagar,
Meerut Cantt.
31. Anoop Sharma, A/c No. 8336060 (AAO),
S/o Shri O.P. Sharma,
Aged about 42 years,
R/o C-2/4, DAD Colony,
Springfield, Ranikhet, Meerut.
32. Vikram Singh Chauhan, A/c No. 8321468 (AAO),
S/o Late Shri Poonam Singh Chauhan,
Aged about 42 years,
R/o Purbio Ka Bass, Ummed Chowk,
Jhodhpur.
33. K. Rama Krishna, A/c No. 8336094 (AAO),
S/o Shri K. Gopal Krishna,
Aged about 40 years,
R/o 1-5-563/1, Old Alwal,
Secundrabad.
34. Rajiv Arora, A/c No. 8321389 (AAO),
S/o Shri S.P. Arora,
Aged about 43 years,
R/o 466/4, Raja Park,
Jaipur-302004.
35. Debesh Kumar Singh, A/c No. 8336685 (AAO),
S/o Shri Niranjan Prasad Singh,
Aged about 43 years,
R/o IC-567, IC Block, Salt Lake,
Sector-3, Kolkata-700106.
36. Ashok Kumar, A/c No. 8333612 (AAO),
S/o Shri R.N. Lal,
Aged about 41 years,

R/o HA-3, CDA Residential Colony,
Udyan Vihar, Narangi,
Guwahati-781171.

37. Ashish Anand Bharti, A/c No. 8333622 (AAO),
S/o Late Shri R.K. Bharti,
Aged about 41 years,
R/o B-523, Budh Nagar, Inderpuri,
New Delhi-110012. .. Applicants

(By Advocate: Shri Ajesh Luthra)

Versus

1. Union of India
Through its Secretary
Ministry of Finance
South Block
Govt. of India
New Delhi – 110 011.
2. Union of India
Through its Secretary
Ministry of Defence (Finance)
South Block
Govt. of India
New Delhi – 110 011.
3. The Controller General of Defence Accounts
Ulan Batar Road, Palam
Delhi Cantt. .. Respondents

(By Advocate: Shri Vijendra Singh for Shri G.D. Sharma)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, it is brought to our notice that the Hon'ble Apex Court in Civil Appeal No.1350/2018 in **Union of India and Others vs. K.V. Rama Raju and Others** and

batch, decided the same issue vide its judgment dated 31.01.2018, a copy of which is also placed before us by way of MA No. 2907/2018 filed in the O.A.

2. It is also not disputed that the subject matter of this O.A. is squarely covered by the said decision of the Hon'ble Apex Court, however, the learned counsel for the applicants submits that a Review has been filed against the said order and the same is pending as on today.

3. In the circumstances and in view of the decision of the Hon'ble Apex Court on the identical subject matter, we dispose of the O.A. in terms of the judgment of the Hon'ble Apex Court in Civil Appeal No.1350/2018 in **Union of India and Others vs. K.V. Rama Raju and Others** and batch, dated 31.01.2018. However, it is needless to mention that the same is again subject to the result of the Review pending before the Hon'ble Apex Court in the said order.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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